

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU**

EMG-WP (C) No. 27/2020 (O &M)  
(Through Audio Calling)

Vivek Bhan and others

...Petitioner(s)

Through:- Mr. Vivek Sharma, Advocate  
(Through Audio Call, 9419141497)

v/s

Union Territory of J&K and others

....Respondent(s)

Through:-

**Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE**

**ORDER**

Learned counsel for the petitioners submitted that he be permitted to withdraw the present writ petition with liberty to approach the Central Administrative Tribunal (CAT).

Ordered accordingly.

**(RAJESH BINDAL)  
JUDGE**

Jammu  
28.05.2020  
Paramjeet

Whether the order is speaking: Yes/No.  
Whether the order is reportable: Yes/No.